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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.94/17	-	For filing order of CLB	252(3)	Nandini Foods (P) Ltd. Vs ROC

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

43 *[Signature]* NANDINI FOODS (P) LTD. *[Signature]*  
91479787240. 16/11/17

**ORDER**

Counsel for Petitioner is present. Report not received from ROC-Karnataka, Bangalore. Await report from ROC. List it on 15/12/2017.

*[Signature]*  
Member (T)

*[Signature]*  
Member (J)